

**IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION**

REVIEW PETITION (C) NO. 1822/2024

IN

SPECIAL LEAVE PETITION (C) NO. 16902/2024

UNION OF INDIA & ANR.

PETITIONERS

VERSUS

NINA LATH GUPTA

RESPONDENT

ORDER

1. Application for listing review petition in open court is rejected.
2. Special Leave Petition (C) No.16902/2024 was dismissed by this Court by an order dated 12th August, 2024. The petitioners in the said special leave petition have now applied for a review of the order dated 12th August, 2024.
3. We have perused the review petition and are of the considered opinion that no case for review has been set up.
4. The review petition is, therefore, dismissed.

.....J.
(DIPANKAR DATTA)

.....J.
(SANDEEP MEHTA)

**New Delhi;
October 17th, 2024.**

ITEM NO.1001

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (C) NO. 1822/2024

IN

SPECIAL LEAVE PETITION (C) NO. 16902/2024

UNION OF INDIA & ANR.

Petitioners

VERSUS

NINA LATH GUPTA

Respondent

(FOR ADMISSION; I.A. No.208297/2024-APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT and I.A. No.208297/2024-APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT)

Date : 17-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SANDEEP MEHTA

By Circulation

UPON perusing papers the Court made the following
O R D E R

1. Application for listing review petition in open court is rejected.
2. The review petition is dismissed in terms of the signed order.
3. Pending application(s), if any, stands disposed of.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)

(signed order is placed on the file)